

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) and (b). A statement is placed on the Table of the House.

STATEMENT

(a) At the Fourth Meeting of the Water Resources Experts of India and Pakistan held at Dacca in December, 1961—January 1962 last, it was hoped that all essential data for projects of mutual interest in India and Pakistan would be exchanged. The Indian Experts were, however, presented with a new project with entirely different concepts and water requirements for the Ganges Kobadak Scheme, with a proposed barrage on the Ganges, in place of the original project which in the bulk depended on pumped supplies. Mutually accepted river data for the Ganges in India and Pakistan could also not be exchanged, as expected, for want of agreement of the Pakistan Engineers to the usual method of estimating data for days on which discharges were not measured. Thus, though sustained efforts were made on both sides and significant progress was made resulting in a mass of data exchanged at the Meeting, a full review after the Meeting has shown that much additional data still remain to be exchanged. The additional data and clarifications are proposed to be furnished by correspondence and, if necessary, at another Meeting.

(b) Does not arise.

Distribution of Krishna and Godawari Waters

*175. { Shri E. Madhusudan Rao:
Shri Vidya Charan Shukla:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 422 on the 29th November, 1961 and state:

(a) whether any further steps have been taken by the Andhra Pradesh, Mysore and Maharashtra Governments in regard to the distribution of Krishna and Godavari waters;

(b) if so, the details thereof; and

(c) if the reply to (a) above be in the negative the time by which an amicable agreement will be arrived at?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) No, Sir.

(b) Does not arise.

(c) After receipt of the report of the Krishna Godavari Commission, which is expected in July, 1962, further steps will be taken to arrive at a settlement.

राष्ट्रीय सहकारिता विकास और मांडागार बोर्ड

*१७८. श्री बासपा: क्या सामुदायिक विकास, पंचायती राज तथा सहकार मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय सहकारिता विकास और मांडागार बोर्ड के कार्यों में वृद्धि हो गई है ; और

(ख) क्या इन के दुरुपयोग के उदाहरण सामने आये हैं ?

सामुदायिक विकास पंचायती राज तथा सहकार मंत्रालय में उपमंत्री (श्री डॉ. जू. मूर्ति) : (क) जी हाँ ।

(ख) जी नहीं । जो 'फंड्स' खर्च करने से रह जाते हैं उन्हें या तो राज्य सरकारें तोटा देती हैं या बाद में दी जाने वाली किस्त । के हिसाब में ले लेती हैं । कुछ ऐसे मामले भी हैं जबकि एक 'स्कीम' के फंड्स दूसरी 'स्कीम' पर खर्च किये गये हैं परन्तु उसके लिये बोर्ड की अनुमति बाद में ले ली जाती है ।

Manufacture of Composite Coaches at Perambur

*179. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether there is a scheme to manufacture composite first and third